

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:3184
ANSWERED ON:12.03.2003
DISINVESTMENT POLICY
RATNA SINGH;SHIVAJI MANE

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether assets of public sector hotels have not been properly evaluated under the present disinvestment policy;
- (b) if so, whether assets worth Rs.500 crores have been sold for Rs.50 crores due to this evaluation system;
- (c) if so, whether the Government propose to fix accountability in this regard; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF DISINVESTMENT (SHF SHOURIE)

(a) & (b) No, Sir. During the process of disinvestment, the assets of the PSUs, including public sector hotels, are properly evaluated in accordance with approved procedure. The strategic disinvestments are made through open competitive bidding and sale finalised in favour of the highest bidder through a transparent process. The upset price calculation is only a benchmark to enable the Government to take a decision.

(c) & (d) Do not arise in view of reply to parts (a) & (b) above.